MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 339 Imphal, Tuesday, March 17, 2026 (Phalguna 26, 1947)

GOVERNMENT OF MANIPUR
DEPARTMENT OF PERSONNEL & ADMINISTRATIVE REFORMS
(PERSONNEL DIVISION)

ORDERS BY THE GOVERNOR: MANIPUR

Imphal, the 17th March, 2026

No.MISCDP-1/5/2026-DP-DP: In exercise of the powers conferred under Rule 16(1) of the Junior MCS Rules, 2007 as amended from time to time, and on the recommendation of the Screening Committee meeting held on 19.02.2026, the Governor of Manipur is pleased to induct/appoint the following officers of the constituent Departments of Junior Manipur Civil Services to the post of Junior Manipur Civil Service (Junior Grade) in the scale of pay of Rs.9,300 – 34,800/- plus Grade Pay of Rs.4,400/- (pre-revised) with effect from the date as shown against their names as follows:

Sl. No	Name of Officer & Designation	Effective date of induction
1.	Pebam Norendro Singh, PO (MC)	16.05.2024
2.	Yumnam Rita Devi, Jr. BDO	16.05.2024
3.	Aribam Sofia Devi, Jr. BDO	16.05.2024
4.	Kangbing Livingson, Jr. BDO	16.05.2024
5.	MK Yangmi, Jr. BDO	16.05.2024
6.	Vahneiting, PO (MC)	16.05.2024
7.	Okram Khogendro Singh, PO (DRDA)	27.01.2026
8.	Sapam Nabachandra Singh, PO (DRDA)	27.01.2026
9.	Yumnam Kumar Singh, PO (DRDA)	27.01.2026
10.	Ningshimi Awungshi Chihui, PO (DRDA)	27.01.2026
11.	Naosekpam Gojendro Singh, PO (DRDA)	27.01.2026
12.	Nameirakpam Setu Singh, PO (DRDA)	27.01.2026
13.	Joycy Lalrinpui Songate, PO (DRDA)	27.01.2026
14.	Adhikarimayum Bishikanta Sharma, PO (DRDA)	27.01.2026
15.	Vareichan Asaiwo Shimray, PO (DRDA)	27.01.2026

16.	Yumnam Shashikumar Singh, PO (DRDA)	27.01.2026
17.	Naorem Sharmila, PO (DRDA)	27.01.2026
18.	Khangembam Muhindro Singh, PO (DRDA)	27.01.2026
19.	S Khah, PO (DRDA)	27.01.2026
20.	Kaidavid, PO (DRDA)	27.01.2026
21.	Haobijam Tiken Singh, PO (DRDA)	27.01.2026

2. The above appointments are without any pay and allowances/arrears but with notional effect only.

3. Induction/ appointment of the officers listed at Sl. No.7 to Sl. No.21 will be subject to outcome of W.P. (C) No.105 of 2026 and W.P. (C) No.108 of 2026.

By orders & in the name of Governor,

MAYENGBAM RANJEETA DEVI,
Under Secretary (DP),
Government of Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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